

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/68(KB)2022
IA(I.B.C)/663(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	ORICLEAN PRIVATE LIMITED VS G R POLYFILM PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Saolini Bose, Adv.] For the Resolution Professional
Mr. Nikunj Berlia, Adv.]

ORDER

1. Learned Counsel for the Resolution Professional present.
2. **IA(I.B.C)/663(KB)2024**
 - a. This application has been filed by the Resolution Professional to place on record the 2nd Progress Report, which is placed at pages 18 to 20. This application is supported by an affidavit which is placed at pages 7 to 9. The 2nd Progress Report is taken on record.
 - b. This application is **allowed** and is accordingly **disposed of**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**